

Schemes by Central Ministries for Tribal Sub-Plan

3179. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Ministries worked out the schemes and programmes for tribal sub-plan areas and earmarked funds for the Sixth Five Year Plan;

(b) if so, the names of the Central Ministries which have so far prepared the schemes as per the guidelines of the Working Group; and

(c) the initiative taken by his Ministry with all the concerned Central Ministries regarding the Tribal Sub-Plan for Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Sixth Five Year Plans of the Central Ministries are still in the formulation stage.

(c) The Prime Minister addressed the concerned Central Ministers in her letter of 12 March, 1980 for contribution of the Ministries to tribal development from out of their resources, formulation of appropriate programmes for scheduled tribe people and Scheduled Areas and for adaptation of the on-going programmes so that the schemes become meaningful for scheduled tribe communities. This was followed up by the Home Secretary in his letter dated 1 July, 1980 addressed to the Secretaries of the concerned Ministries. Further, discussions are held with the representatives of the Ministries at intervals. The

Working Group on Development of Scheduled Tribes 1980-85 has recommended adoption by the Ministries concerned of the budgetary mechanism which would reflect the share of tribal areas in their budgets by opening appropriate sub-heads.

Detergent Manufacturing Units in Public and Private Sector

3180. SHRI N. DENNIS: Will the Minister of INDUSTRY be pleased to state:

(a) the details of the detergent manufacturing units in this country; State-wise;

(b) the firms which have foreign tie-ups;

(c) the details of the tie-ups; and

(d) the details of the firms in private sector and public sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) A statement is attached giving details of units in the organised sector. There are in addition about 500 units in the small scale sector. Precise information about statewide distribution of these units is not maintained by the Govt. of India.

(b) and (c). M/s. Hindustan Lever Ltd. is the only company with a foreign tie-up by virtue of the fact that 51 per cent of its share capital is held by M/s. Unilever Ltd., UK;

(d) Details are indicated in the statement referred to in reply to part (a).

Statement

State	Name of the Unit	Whether in public/private/joint Sector
1	2	3
1. West Bengal	(i) M/s. Hindustan Lever Ltd. (ii) M/s. Kusum Products Ltd. (iii) Calcutta Chemicals Ltd.	Private Sector Do. Do.